

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-104
IB-291(ND)/2020

IN THE MATTER OF:
SPM Marketing Pvt Ltd.

....APPLICANT

SECTION
U/s 59(7) IBC code 2016

Order delivered on 22.01.2020

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE,
MEMBER (TECHNICAL)

PRESENT:
For the Applicant : -
For the Respondent :
For the Intervener :

ORDER

Matter called. No representation. The matter stands adjourned.

Put up on 26.2.2020.

- S-d -

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

Surjit

- S-d -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)